

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL,
KOLKATA BENCH
KOLKATA

C.P.No.180/2014

CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company	Smt Biva Pyne -Vs- Findon Company Ltd & Ors.		
Under Section	397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Deep Nath Roy Choudhury, Adv. } for petitioner 23/08/2017
2. Sourav Sengupta, Adv. }

1. KULDIP MALLIK, Adv. } Respondent 27-08-17
2. DURMILA CHAKRABORTY, Adv. }
3. DEBASRI MALLIK, Adv. }

23-08-2017 – CP No. 180/2014- Smt. Biva Pyne Vs. Findon Company Ltd. & Ors.

O R D E R

The Ld. Counsel on behalf of the petitioners as well as on behalf of the Respondents are present and prayed for adjournment of the matter.

Heard. The prayer is allowed.

List it on 14-09-2017.

Sd/-
K R JINAN
MEMBER(J)